[RAJYA SABHA]

Even where the assessments are yet to be finalised, the assessing officer has made provisional assessments in accordance with law. Pending the full recovery of tax, the Tax Recovery Officer has attached some movable as well as immovable assets belonging to Nawab of Rampur, the value of which is more than the taxes due, to safeguard the interest of the Government.

# CONFISCATION OF JEWELLERY OF BEGUM OF RAMPUR

856. SHRI A. P CHATTERJEE : SHRI A. K. A. ABDUL SAMAD :

Will the Minister of FINANCE/वित्त मत्री be pleased to state .

(a) whether it is a fact that some jewellery belonging to the Begum of Rampur was recently confiscated in Bombay;

(b) it so, the itemwise valuation of the said pieces of jewellery; and

(c) whether the jewellery is still in Government custody or has been released ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE/ वित्त मन्त्रालय ਜੇਂ राज्य सन्त्री (SHRI K. R. GANESH) : (a) The hon Member is apparently referring to the four items of jewellery discovered during a search of the safe deposit lockers held in the names of the partners of Messrs. J M Bhansalı and Co. and their family members, in July, 1969, which were claimed by the said firm as belonging to the Begum of Rampur and which were admitted by her as belonging to her. None of these items were confiscated by the Government.

(b) The valuation of the said four pieces of jewellery itemwise is as under

Rs.

1 One single string consisting 3,25,000 of 14 emerald engraved beads and 14 pearls. (Emerald 207 ct. a Rs 1,500 p. ct., and earls Rs. 1,000)

2 One pair of ear-rings with two emerald drops with diamonds.	2,00,000
3. One pair of bracelets with two square emerald in centre surrounded with diamonds	90,000
4. Six flat diamonds packets	
(i) 87 pieces ct. 131.28 at 1000 per ct	1 <b>,31,</b> 280
(1i) 247 pieces ct. 124.55 at 400 per ct.	49,820
(iii) Ct. 82 40 at 250 per ct.	20,600
(1v) Ct. 154.35 at 200 per ct.	30,870
(v) Six pieces ct 14.50 at 300 per ct.	4,250
(vi) Ct. 52 85 at 80 per ct	4,228
	8,56,048

(c) The said items of jewellery are deposited with a bank at Bombay in the joint names of the Begum of Rampur and the Income tax Officer.

WIDFNING OF NATIONAL HIGHWAY NO 8

857. SHRI G R. PATIL 'Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT/ ससदीय कार्य तथा नौवहन और परिवहन मन्त्री be pleased to state

(a) the progress made so far regarding widening and strengthening single lane sector to double lane in Mile 76/0 to 95/0 and 95/0 to 112/1 of the National Highway No. 8;

(b) the total expenditure incurred during the years 1969-70 and 1970-71; and

(c) the expenditure proposed to be incurred in the year 1971-72 ?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND SHIPPING AND TRANSPORT/ससदीय कार्य तथा नौवहन और परिवहन मत्री (SHRI RAJ BAHADUR). (a) The overall progress up to June 1971 is 23% on the work from mile 76/0 to 95/0 and 11% on the work from mile 95/0 to 112/1.

Rs

- (b) Rs. 10.07 lakhs.
- (c) Rs. 21 lakhs as per budget provision.

BOOKS PUBLISHED BY NATIONAL BOOK TRUST

858. SHRI JAIRAMDAS DAULAT-RAM : Will the Minister of EDUCA-TION AND SOCIAL WELFARE/ शिक्षा और समाज कल्याएा मंत्री be pleased to state :

(a) the number and names of books published by the National Book Trust in each language during the last three years, year-wise ;

(b) the number of copies of each book printed and the number of copies sold out; and

(c) the details about the constitution of the Trust, the names of its Trustees and of Advisory Board ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE/शिक्षा श्रौर समाज कल्याएा मत्रालय में उप-मंत्री (PROF. D. P. YADAV): (a) and (b) Information on compilation will be laid on the Table of the House.

(c) The details about the constitution of the Trust are embodied in the Memorandum of Association and Rules, copies of which are available in the Library of Parliament. The names of the Trustees and of the Advisory Board are given in the statement attached.

#### STATEMENT

## Chairman

## Dr. B. V. Keskar

1. Shri Kanti Chaudhuri, Joint Secretary to Government of India, Ministry of Education and Social Welfare, Shastri Bhavan, New Delhi-1.

### Members of the Trust

2. Shri S. K. Ghosh, Joint Secretary to Government of India, Ministry of Information and Broadcasting, Shastri Bhavan, New Delhi-1.

- 3. Shri O. P. Mohla, Deputy Financial Adviser, Ministry of Finance, (Education Unit), Shastri Bhavan, New Delhi-1.
- 4. Shri Tara Shankar Banerjee, P-171, C. Co's, Talla Park, Calcutta
- 5. Shri Sadanand G. Bhatkal, Popular Book Depot, Dr. Bhadkamkar Road, Bombay-7, W. B.
- 6. Shri Nirmal Kumar Bose, 37A, Bosepare Lane, Calcutta-3.
- 7. Shri C. L. Bharadwa, Director, Publications Division, Ministry of Information and Broadcasting Patiala House, New Delhi.
- Shri Umashankar Joshi, Vice-Chancellor, Gujarat University, Ahmedabad-9.
- 9. Dr. S. M. Katre, Director, Post Graduate and Research Institute, Deccan College, Poona-6.
- Dr. Prabhakar Machwe, Secretary, Sahitya Akademi, Rabindra Bhavan, Ferozeshah Road, New Delhi-1.
- Shri G. Sankara Kurup, Bhadralayam, Monasteri Road, Ernakulam, (Kerala State)
- Shri J. C. Mathur, Additional Secretary, Department of Agriculture, Ministry of Food, Agriculture, C. D. & C., New Delhi-1.
- Prof. M. V. Rajadhyaksha, "ABHANG" Sahitya Subwas, Bandra East, Bombay-51.
- Shri U. S. Mohan Rao, Publications Adviser, Orient Longmans Ltd., 50, Sunder Nagar, New Delhi-11.
- 15. Shri V. R. Narla, Editor, Andhra Jyoti, Andhra Jyoti Building, Vijayawada.
- Dr. Nihar Ranjan Ray, 57, Lodi Estate, New Delhi-3.
- Shri Bhagwati Charan Verma, 'CHITRALEKHA' Mahanagar, Lucknow-6.

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